

FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. OA	4 S of 2007
Applicant (s) M. Abharanyu Dora F	Respondent (s) Union of Index con
Advocate for Applicant (s) Ms. R. Bahal	Advocate for Respondent (s)

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